15. श्री ग्रार के शक्ला

नाम

Written Answers

- 16. श्री मोहम्मद युसुफ
- 17. श्री सैयद मोहम्मद
- 18. श्री जगन्नाथ यादव
- 19. श्री पंकज
- 20. श्री कृष्ण कूमार
- 21. श्री गाम प्रताप सिंह
- 22. श्रीमती शाहीदा खातून
- 23. श्री चान्द बाब्
- 24. श्री सारवर
- 25. श्री राधेश्याम दुवे
- 26. श्री विरेन्द्र प्रताप शुक्ला
- 27. भी मोहन लाल
- 28. श्रीमती वदरलंनिशा
- 29. श्रीमती सीता देवी
- .30. श्रीमती महाराजीदेवी
- 31. कुमारी रजिया
- 32. श्री नसीम ग्रहमद
- 33. श्री वृजलाल पटेल
- 34. श्री शमशुद्दीन ग्रहमद
- 35. श्री नरीश अहमद
- 36. ग्रज्ञात
- 37. अज्ञात

फायरमैन-1 पूर्वोत्तर रेलवे, लोको, वाराणसी

पता

सराय इनायक, इलाहाबाद

सहसोन, इलाहाबाद

फूलपुर, इलाहाबाद

फूलपुर, इलाहाबाद

म्गरा, बादशाहपुर जोनपुर

फुलपूर, इलाहाबाद

फूलपुर, इलाहाबाद

फूलपुर, इलाहाबाद

जलालपुर, इलाहाबाद

फूलपुर, इलाहाबाद

जलालपुर, जौतपुर

खानपूर, सराय मामराज, इलाहाबाद

वुध ताजिया, मुल्दाबाद, इलाहाबाद

मुगराबादशाहपुर, जौनपुर

मुगरा बादशाहपुर, इलाहाबाद

बुध ताजिया, खुल्दावा, इलाहाबाद

फूलपुर, इलाहाबाद

फूलपुर, इलाहाबाद

फूलपुर, इलाहाबाद

फूलपुर, इलाहाबाद

Charter of demands and strike notices from various Railway Associations etc.

431. SHRI CHIMANLAL CHANDBHAI MEHTA: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have received charters of demand, and strike motices during 1st January, 1983 to 13th July, 1984 from various Railway Unions, Associations and Federations as well as from Railway Officers Association;

- (b) if so, what are the details thereof separately;
- (c) what is the action taken on each one of them;
 - (d) what is the outcome thereof;
- (e) what is the number of cases where agreements have been arrived

at between Government and various unions, Association and Federation, and the number of them which have been implemented; and

(f) what is the financial burden on the exchequer as a result thereof?

THE MINISTER OF RAILWAYS (SHRI A. B. A. GHANI KHAN CHAUDHURY): (a) to (f) The information is being collected and will be laid on the Table of the Sabha.

12 NOON.

PAPERS LAID ON THE TABLE

[Mr. Deputy Chairman in the Chair]

Indian Railways (Qpen Lines) General (Amendment) Rules, 1984

THE MINISTER OF RAILWAYS (SHRI A. B. A. GHANI KHAN CHOUDHURY): Sir, I beg to lay on the Table a copy (in English and Hindi) of the Ministry of Railways (Railway Board) Notification G.S.R. No. 476(E), dated the 28th June, 1984, publishing the Indian Railways (Open Lines) General (Amendment) Rules, 1984. [Placed in Library. See No. LT-8438/84.]

Notifications of the Ministry of Food and Civil Supplies (Department of Food) under Sugar Undertakings (Taking over of Management) Act, 1978

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Food and Civil Supplies (Department of Food), under section 21 of the Sugar Undertakings (Taking over of Management) Act, 1978:—

- (i) S.O. Nos. 175(E) to 182(E), dated the 21st March, 1984, regarding Management of certain Sugar Undertakings.
- (ii) S.O. No. 381(E), dated the 15th May, 1984, publishing corri-

genda to the Notification mentioned at (i) above.

[Placed in Library, See No. LT-8476/84 for (i) and (ii).]

- I. Levy Sugar Supply (Control) Order, 1979 Amendment Order, 1984.
- II. Sugar (Price Determination for 1983-84 Production) Second Amendment Order, 1984.

SHRI BHAGWAT JHA AZAD: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Food and Civil Supplies (Department of Food), under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

- (i) G.S.R. No. 420(E)/Ess. Com./ Sugar, dated the 31st May, 1984, publishing the Levy Sugar Supply (Control) Order, 1979, Amendment Order, 1984.
- (ii) G.S.R. No. 510(E)/Ess Com./ Sugar, dated the 12th July, 1984, publishing the Sugar (Price Determination for 1983-84 Production) Second Amendment Order, 1984.

[Placed in Library, See No. LT-8391/84 for (i) and (ii).]

Central Excise Duties Drawback (Amendment) Rules, 1984

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIA-MENTARY AFFAIRS (SHRI KALP NATH RAI): Sir, on behalf SHRI S. M. KRISHNA. I beg to lay Table a copy (in English on the Ministry Hindi) the and of (Department of Re-Finnnce Notification · G. S. R. No. venue). 19th May. 1984 dated the Central Excise the publishing Duties Drawback (Amendment) Rules, 1984 under section 159 of the Custom Act, 1962 and sub-section (2) of section 38 of the Central Excises and Salt Act, 1944. [Placed in Library. See No. LT--8396/84].